

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI

C/CROSS / 87 / 2012 in Appeal C / 297 / 2012

Date of Hearing : **07/03/2019**

CC (ACC & IMPORT) MUMBAI

Appellant

-Vs-

1) Siemens Ltd.

Respondent

Present for the Appellant : Anil Balani, Advocate

Present for the Respondent : P Vinitha Shekhar, Addl. Comm. (AR)

ORDER

Adjourned to 03/04/2019 at the request of Revenue.

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)

(DR. D. M. MISRA)
MEMBER (JUDICIAL)